

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 156 of 2013**

**Dated : 12<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Simran Wind Project Pvt. Ltd. & Ors. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. C. Bheemanna for  
Mr. M.S. Ramalingam for R.1  
Mr. S.B. Upadhyay, Sr. Adv  
Mr. Param Mishra  
Ms. Jyoti Prasad for R.2**

**ORDER**

As agreed by the learned counsel for the parties, post the matter for  
hearing on **08.01.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/ak